

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. I.A. 3813/2023 (54(1))

In

C.P.(IB)-1638(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Archit Kaushal

V/s.

Ex. Servicemans Multipurpose Services India Pvt Ltd.

Appearance

For Applicant/Liquidator: Adv Haris A Khan i/b Adv Ajinkya Kurdukar

For Respondent : None Appeared.

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pursuant to order dated 07.02.2024, the Applicant has filed the list of documents containing the closure certificate issued by the State Bank of India.

Further, learned counsel for the Applicant seeks time to file separate I.As. for Extension and Dissolution. List this matter on 18.09.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)